GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 5703 TO BE ANSWERED ON 7th APRIL, 2017

REVIEW OF CENTRAL SECTOR SCHEMES

5703. SHRI VINAYAK BHAURAO RAUT: SHRI DHARMENDRA YADAV: SHRI RAHUL SHEWALE: SHRI ANANDRAO ADSUL: SHRI ADHALRAO PATIL SHIVAJIRAO: DR. SHRIKANT EKNATH SHINDE: SHRI SHRIRANG APPA BARNE: DR. PRITAM GOPINATH MUNDE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the State Governments have requested the Union Government to enhance the allocation of funds under National Health Mission (NHM), if so, the details thereof;

(b) the details of funds requested by the State Governments and funds allocated to each State for implementation of Central Sector Schemes under NHM during the financial year 2015-16 and 2016-17 and proposed for 2017-18;

(c) whether the Union Government has convened the meeting of National Programme Coordination Committee recently to review the Central Sector Schemes, if so, the outcome thereof;

(d) whether various State Governments have requested the Union Government to increase the central share for implementation of schemes under NHM, if so, the details thereof and response of the Union Government thereto; and

(e) the present sharing pattern for implementation of schemes under NHM?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

(a) & (b): Specific requests have been received States/UTs of Kerala, Jammu & Kashmir, Himachal Pradesh, Lakshadweep and Uttarakhand to enhance the allocation of funds under National Health Mission (NHM) to improve health care facilities and for expanding its reach to remote and backward areas. However, under NHM, the Central allocation of a State is determined on the basis of population, area and a weight-age factor which depends on health lag and socio economic backwardness.

Under the Centrally Sponsored Scheme (CSS) of National Health Mission (NHM), a statement showing State-wise funds allocated during the financial year 2015-16, 2016-17 and proposed for 2017-18 is Annexed.

(c): National Programme Coordination Committee (NPCC) meetings are organized to appraise the State Programme Implementation Plans (PIPs) and are not organized to review the Central Sector Schemes.

(d) & (e): In 2015-16, the Government of India decided to reduce the Central share under NHM from 75% to 60%. This was done keeping in view the increase in devolution of taxes to States as per the recommendation of Fourteenth (14th) Finance Commission. When the Central share was reduced, some States requested the Ministry to retain the earlier percentage of Central share for NHM. However, all the States have been readily participating and contributing their share as per the revised sharing formula of Centrally Sponsored Schemes like NHM.

<u>Annexure</u>

Statement Showing Statewise Central Allocation under NHM from FY 2015-16 to 2017-18

Rs. in crore

			Rs. in crore		
Sl. No.	States	2015-16	2016-17	2017-18	
		Central A	Central Allocation as per Budget Estimation		
1	Andaman & Nicobar Islands	28.21	47.51	37.67	
2	Andhra Pradesh	616.23	596.79	635.76	
3	Arunachal Pradesh	160.01	162.62	202.88	
4	Assam	941.29	937.39	1160.74	
5	Bihar	1108.61	1129.08	1289.71	
6	Chandigarh	14.24	22.30	18.37	
7	Chattisgarh	479.38	478.19	535.90	
8	Dadra & Nagar Haveli	11.37	18.85	18.47	
9	Daman & Diu	9.11	15.08	13.65	
10	Delhi	142.81	207.01	201.79	
11	Goa	19.41	19.74	21.30	
12	Gujarat	677.65	676.51	859.72	
13	Haryana	249.33	242.46	262.12	
14	Himachal Pradesh	197.92	209.03	306.68	
15	Jammu & Kashmir	368.00	391.14	486.15	
16	Jharkhand	493.37	487.41	557.98	
17	Karnataka	706.09	702.94	1027.63	
18	Kerala	305.87	303.32	316.17	
19	Lakshadweep	4.28	6.73	6.33	
20	Madhya Pradesh	1085.37	1105.63	1426.18	
21	Maharashtra	1282.31	1246.56	1582.32	
22	Manipur	118.53	119.41	143.30	
23	Meghalaya	131.00	128.47	153.06	
24	Mizoram	97.87	94.65	105.43	
25	Nagaland	108.75	105.80	121.68	
26	Orissa	624.71	709.01	791.04	
27	Puducherry	17.77	37.52	35.34	
28	Punjab	284.75	280.89	393.07	
29	Rajasthan	1069.38	1101.93	1343.37	
30	Sikkim	45.86	46.16	51.70	
31	Tamil Nadu	794.38	779.18	967.51	
32	Tripura	139.08	137.71	160.99	
33	Uttar Pradesh	2299.49	2292.55	3363.19	
34	Uttarakhand	256.60	266.59	351.38	
35	West Bengal	883.49	856.54	923.40	
36	Telangana	440.58	434.01	461.14	
Total		16213.09	16396.70	20333.12	